

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.12.2016 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|-------------------------------|
| COMPANY PETITION/APPLICATION NO. | CA/100/66/HDB/2017 |
| NAME OF THE COMPANY | SRHR Properties India Pvt Ltd |
| NAME OF THE PETITIONER(S) | SRHR Properties India Pvt Ltd |
| NAME OF THE RESPONDENT(S) | |
| UNDER SECTION | 66 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|---|-------------|------------------------|-----------|
| V. B. Regn on V. S. Ragn for Applicant | Advocate | Vb rajn 1@gmail.cm | De |
| for African | | 1849120995 | |
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| T SUSAN KUMAN RELLA | Casc | 3/ jang @ 2500 jur2 | nfl |
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ORDER

Heard Shri V.B. Raju on behalf of Sri V.S. Raju for the Applicant and Shri T. Sujan Kumar Reddy, CGSC for Regional Director. The CGS submits that the Petitioner has not furnished the required documents as asked by the Regional Director and therefore they could not finalise the report.

Post the Case on 04.01/2018.

MEMBER (Technical)

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MEMBER (Judicial)